

proposed to amend the definition of "Sales Promotion Employees" by raising the limit of Rs. 750/- per month to Rs. 1600 per month. An amendment bill to this effect has already been passed by the Lok Sabha on 2nd December, 1985. It is likely to come up before the Rajya Sabha for consideration during the current session.

(vii) *Contract Labour (Regulation and Abolition) Act, 1970 and Inter State Migrant Workmen Act, 1979.*

Under the contract Labour (Regulation and Abolition) Act 1970 and Inter State Migrant Workmen Act 1979, the Income Ceiling for Supervisor mentioned in the definition of 'Workmen' in the above mentioned two Acts is Rs. 500 p.m. As such, there is no question of revision of ceiling from Rs. 1600 p.m.

**Selection of Newsreaders/Announcers  
by Bangalore Doordarshan Kendra**

7992. SHRI V.S. KRISHNA IYER : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that for selecting Newsreaders and Announcers for Bangalore Doordarshan Kendra, the age limit of 30 years has been fixed;

(b) whether any age limit has been fixed for selection for the above jobs at the national level i.e. by the Delhi Doordarshan Kendra; and

(c) if so, when persons of more than 30 years of age are elected for the above jobs by Delhi Doordarshan Kendra, the reasons for fixing 30 years limit by Bangalore Doordarshan Kendra ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Doordarshan Kendra, Bangalore had fixed upper age limit of 30 years for selection of Newsreaders and Announcers on the lines of age limit for regular employment.

(b) No, Sir. Since 11th December, 1980 recruitment of Newsreaders and Announcers

had been stopped, relying instead on free-lance talent which is engaged for specific assignment on a fee basis.

(c) Doordarshan Bangalore is being advised to waive the upper age limit of 30 years in respect of casual Newsreaders and Announcers, as at other Kendras, and consider persons with due regard to suitability for the screen.

**Workers participation in Management**

7993. SHRI MOOL CHAND DAGA : Will the Minister of LABOUR be pleased to state :

(a) when the policy of labour participation in management was introduced;

(b) the number of Government undertakings and private sector undertakings where this policy has been introduced and details of State-wise industries involved so far separately;

(c) the extent to which workers participation in management has proved successful in enhancing the production in industry and reduction of labour trouble in the country; and

(d) how the development of labour participation in management is monitored and the action taken by Government to popularise the scheme ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) to (d). The Government reviewed the working of earlier Schemes on Workers' Participation which were introduced in October, 1975 and January, 1977 respectively and in the light of the review and experience gained, the Government introduced a new comprehensive scheme vide its Resolution dated 30th December, 1983, a copy is laid on the table of the House.

[Placed in Library. See No. LT—2704/86]

The scheme is applicable to Central Public sector undertakings. In terms of para 8 of the scheme, the State Governments have also been requested to introduce the

scheme in their own public sector undertakings and also to encourage the private sector to implement the scheme. The scheme has been implemented at shop floor/plant level in 83 central public sector undertakings (list enclosed). The scheme has been accepted in principle in the States and in some of the States it has been introduced in a number of undertakings.

The scheme has been given wide publicity. This has been discussed at various forums, i.e. Labour Ministers' Conference, Meeting of State Labour Secretaries, meetings with the representatives of the trade unions and the employers' organisations and at the Indian Labour Conference (25-26 November, 1985).

The Ministry of Labour have set up a Tripartite Committee consisting of representatives of some of the Ministries/public Sector Undertakings/State Governments and Workers' Organisations to monitor the scheme and to review its progress from time to time. The Committee has noticed that the various shop and plant councils functioning in some of the undertakings had made positive contribution in improving production, productivity besides reducing absenteeism and overtime.

The Scheme is also discussed as a regular agenda item in the meetings of the Tripartite Industrial Committees for different industries, namely, Engineering, Jute, Textile, Cement, Chemicals, Road Transport, Plantations, Building and Construction, etc.

#### Monitoring and evaluation of Indian Dairy Corporation and National Dairy Development Board

7994. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether monitoring and evaluation of Indian Dairy Corporation, National Dairy Development Board and foreign aided and World Bank aided schemes run by them is done from time to time and if so, the details thereof; and

(b) whether any review of targets and achievements of expenditure, year-wise and item-wise has been done during the last three years, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir. A Steering Committee has been set up to monitor the implementation of Operation Flood II and help the Indian Dairy Corporation (IDC)/National Dairy Development Board (NDDB) overcome problems, if any, with the State Governments and concerned international aid agencies in implementation of the project. This Committee meets periodically and has held 3 meetings during the last three years i.e. 1983 to 1985. The performance of IDC/NDDB with reference to the specific objectives of the Operation Flood II project was also evaluated by a Committee led by Shri L.K. Jha during the year 1984.

The progress of National Dairy Development Board's project for "Restructuring edible oil and oilseeds production and marketing" is also reviewed periodically.

#### Allocation of foodgrains to States for distribution under Rural Employment Programme

7995. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have allocated foodgrains to the States for distribution under Rural Employment Programme for 1986-87;

(b) if so, the quantum thereof and the agency through which the distribution is intended to be made;

(c) whether any of the States have a surplus of foodgrains released to them under the programme for 1985-86; and

(d) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) and (b) A total quantity of 10 lakh tonnes of foodgrains has